

Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 03-01-2026 To 03-01-2026~All rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CRM (A)	4514/2025	SAMBHU JANA AND ANR. Mobile:9804639668 Email:ARUPSKYHOT@GMAIL.COM	ARUP KUMAR BHOWMICK	27-01-2026	1) MENTION G.R/P.T.N./SL. NO. ETC. AT CAUSE TITLE PAGE AND PENDING WHICH TRIAL COURT BELOW... 2).. CRPC REMOVE....
2	CRM (A)	4517/2025	SINTU SENAPATI Mobile:6296372391 Email:ADV.MAHUYAMAITY@GMAIL.COM	MAHUYA MAITY	27-01-2026	1) MENTION G.R/P.T.N./SL. NO. ETC. AT CAUSE TITLE PAGE AND PENDING WHICH TRIAL COURT BELOW ... 2).. TRIAL COURT REJECTION DETAILS NOT MENTIONED PROPERLY AT PARAGRAPH ONE...
3	CRM (A)	4518/2025	SINTU SENAPATI Mobile:6296372391 Email:ADV.MAHUYAMAITY@GMAIL.COM	MAHUYA MAITY	27-01-2026	1) MENTION G.R/P.T.N./SL. NO. ETC. AT CAUSE TITLE PAGE AND PENDING WHICH TRIAL COURT BELOW ... 2).. TRIAL COURT REJECTION DETAILS NOT MENTIONED PROPERLY AT PARAGRAPH ONE...
4	CRM (A)	4522/2025	RANIT HALDER Mobile:9647817029 Email:TRIPARNA.S.ROY@GMAIL.COM	TRIPARNA ROY	27-01-2026	1) ... ATTACH TRIAL COURT REJECTION COPY WITH PETITION.. 2).. MENTION POCSO CASE NUM BER AT CAUSE TITLE PAGE AND CLARIFICATION NEEDED REGARDING SPL. COURT CASE NUMBER (C. SPL./ POCSO 87/2025)... 3).. CLARIFICATION NEEDED REGARDING DISTRICT OF PETITIONER ADDRESS
5	CRM (A)	4536/2025	PETITIONER Mobile:9830519578 Email:ALAMMUSHARRAF36@GMAIL.COM	MUSHARRAF ALAM SK	27-01-2026	1) ... COMPLAINANT IDENTITY DISCLOSED AT WHOLE PETITION, VAKALATNAMA P.P LETTER AND BACK SHEET...
6	CRM (A)	4538/2025	AAAA AND ANR. Mobile:9749448207 Email:PIPASACHAKRABORTY223@GMAIL.COM	PIPASA CHAKRABORTY	27-01-2026	1) ... COMPLAINANT IDENTITY DISCLOSED AT PETITION AND ANNEXURES (REMOVE PROPERLY AND ATTACH IN ENVELOPE)
7	CRM(M)	2978/2025	PETITIONER Mobile:8777375982 Email:RSENGUPTA356@GMAIL.COM	RAJDEEP SENGUPTA	27-01-2026	AS PER COMPLAINT LETTER BY DEFACTO COMPLAINANT , ANNEXED AS PAGE 10, PETITIONER IS RELATIVE OF VICTIM GIRL. SO NECESSARY STEPS NEED TO BE TAKEN TO HIDE PETITIONER AND HIS RELATIVES

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
						IDENTITY
8	CRM(M)	3013/2025	ABUL HOSSAIN MOLLA Mobile:9804426601 Email:SHUVAMKANJILAL30@GMAIL.COM	SHUVAM KANJILAL	27-01-2026	1. SUPPRESSION OF PREVIOUS HIGH COURT DETAILS. 2. VICTIM ID DISCLOSE
9	CRM(M)	3019/2025	NITYA BARAI @ NITYA BARAY Mobile:9123845860 Email:SANANDABHATTACHARYYALLB@GMAIL.COM	SANANDA BHATTACHARYYA	27-01-2026	1. SUPPRESSION OF H.C. REJECTION
10	CRM(M)	3020/2025	SK ABID ALI Mobile:9163659331 Email:SINGHARANJIT700@GMAIL.COM	RANJIT SINGH	27-01-2026	1. JAIL NAME IN PARA 1 AND MENTION CASE TYPE IN PARA 1
11	CRR	5638/2025	ESAR ALI LASKAR Mobile:9830257519 Email:SANJIB.CHAMBER@GMAIL.COM	SANJIB K. MUKHOPADHYAY	27-01-2026	NAME OF THE DEPONENT IS NOT MATCHING IN THE AFFIDAVIT
12	CRR	5640/2025	XXX-1 AND ANR Mobile:7044224494 Email:JAYASHREEPATRA134@GMAIL.COM	JAYASHREE PATRA	27-01-2026	CLARIFICATION NEEDED IN THIS FILE.
13	CRR	5642/2025	SUPRIYA BISWAS Mobile:9830385057 Email:ADV.AMITABHA.G@GMAIL.COM	AMITABHA GHOSH	27-01-2026	CHIEF ADDRESSING IS WRONGLY GIVEN IT SHOULD BE SUJOY PUAL INSTEAD OF SUJAY PAUL
14	CRR	5643/2025	RADHIKA JAJODIA AND ANOTHER Mobile:9830154700 Email:PRAMODBAGARIA7223@GMAIL.COM	SARITA BAGARIA	27-01-2026	VAKALATNAMA DEFECTIVE. REPRESENTATION OF THE MINOR CHILD IS MISSING.
15	CRR	5645/2025	ABDUL MANNAN LASKAR Mobile:9674245848 Email:CHITRAKBISWAS@GMAIL.COM	CHITRAK BISWAS	27-01-2026	CERTIFIED COPY CAN NOT BE MADE ANNEXURE
16	CRR	12/2026	MD. ALAMGIR KARIM Mobile:6297718028 Email:SAYEDHOSSAIN2403@GMAIL.COM	SAYED HOSSAIN	27-01-2026	PETITION NEEDS TO BE REAFFIRMED
17	CRR	16/2026	NIRUPAMA BISWAS Mobile:9163397787 Email:ADV.RISHABDUTTAGUPTA@GMAIL.COM	RISHABH DUTTA GUPTA	27-01-2026	PETITION IS OUT OF TIME, CRAN NEEDED
18	WPA	29917/2025	AVIJIT SADHUKHAN Mobile:7439241558 Email:ADV.ILIKANAG@GMAIL.COM	ILIKA NAG	27-01-2026	VOKA NOT FILLED UP
19	WPA	29995/2025	TUSHAR KANTI METE AND ORS. Mobile:6290372509	MOUMITA GHOSH	27-01-2026	RESPONDENT NAME WRONG IN PAGE III AND VOKA

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
			Email:MOUMITA06000@GMAIL.COM			
20	WPA	29998/2025	DEBASISH MONDAL Mobile:9088203041 Email:KUNDUDEBASISH83@GMAIL.COM	DEBASISH KUNDU	27-01-2026	RESPONDENT 8 DISTRICT MISSING
21	WPA	30069/2025	SMT. NITA MAZUMDER Mobile:9830019047 Email:KGTHAKURTA@YAHOO.CO.IN	KALLOL GUHA THAKURATA	27-01-2026	NAME OF DISTRICTS ABSENT IN CAUSE TITLE
22	WPA	30072/2025	RABINDRA AGARWAL Mobile:9038141288 Email:SARKARABHRATANU@GMAIL.COM	ABHRATANU SARKAR	27-01-2026	1.SUBJECT CATEGORY CODE AND COURT MISMATCH 2.REPPONDENT NO 6-12 PIN CODE MISSING
23	WPA	30100/2025	PRIYANKA GHOSH Mobile:9874125410 Email:RAYSOUMASUBHRA1989@GMAIL.COM	NEELAM KUMARI	27-01-2026	SUBJECT CATEGORY CODE AND ACT MISMATCH
24	WPA	30109/2025	TANMAY BISWAS Mobile:9088203041 Email:KUNDUDEBASISH83@GMAIL.COM	DEBASISH KUNDU	27-01-2026	LOGO ABSENT
25	WPA	30112/2025	SUBHO GHOSH Mobile:9088203041 Email:KUNDUDEBASISH83@GMAIL.COM	DEBASISH KUNDU	27-01-2026	PETITIONER DISTRICT WRONG
26	WPA	30124/2025	MUKTABRATA JHULKI Mobile:9874192999 Email:SANDIPMANDAL99@GMAIL.COM	SANDIP MANDAL	27-01-2026	RESPONDENT 3 DISTRICT MISSING